

F.No 01(27)/Roster/CESTAT/2012
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated 27/01/2012

ORDER NO. 16 OF 2012

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide Order No. 249 of 2011 for CESTAT, Delhi to the extent indicated below:-

On 27.01.12 all Excise Bench matters will stand adjourned.

By Order



(S. Chandran)
Registrar

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SPS to Hon'ble President/Hon'ble Vice-President/Hon'ble
Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/BarAssociation/
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Registrar